Other schemes targeting improvement of nutritional status are Supplementary Nutrition Programme under the Integrated Child Development Services Schemes (ICDS) which *inter-alia* provides for supplementary nutrition, tracking the nutrition status of children of 0-6 years age group beside nutrition education and National Programme of Nutritional Support to Elementary Education (Mid Day Meal Programme).

Dependence on allopathic medicines

 \dagger *240 DR. BHUSHAN LAL JANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the county is dependent on allopathic medicines;
- (b) if so, the details thereof and till when it would remain so;
- (c) the reasons for not imposing ban on those medicines, which are being rampantly used in the country but are banned in the developed countries;
- (d) the reasons for Government's support for allopathic medicines despite the fact that these medicines cause more damage to body by leaving antibodies, as compared to the benefits extended by them; and
- (e) whether Government has any plan to control the prices of medicines, as poor and middle class families spend most of their earnings on their medical treatment?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No, Sir. Various. Indian Systems of Medicine including Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy along with allopathic medicines are recognized in the country.

(c) A drug banned/restricted in one country may continue to be marketed in other countries as the respective governments examine the usage, doses, indications permitted etc. overall risk benefits ratio and availability of alternative drugs, and take decisions on the marketing of any drug in that country. Safety issues of drug formulations, as and when reported, are assessed in consultation with the Expert Committee/Drugs Technical Advisory Board (DTAB). Based on the recommendations of the Expert Committee/DTAB, the Central Government prohibits manufacture, sale and distribution of such drugs in the country through Gazette Notification. So far 90 drugs have been banned by the Government in the country.

[†] Original notice of the question was received in Hindi.

- (d) All new drugs whether under the allopathic system or the Indian Systems of Medicine are approved by the Central Drugs Standard Control Organisation (CDSCO) based on non-clinical data, clinical data of safety and efficacy of the drug based on the standards and procedures as prescribed under the Drugs and Cosmetics Act. 1940 and the Rules made thereunder.
- (e) The National Pharmaceutical Pricing Authority (NPPA) under Department of Pharmaceuticals through the Drugs (Prices Control) Order, 1995 controls prices of 74 bulk drugs. To further enlarge the scope of price control, the Department of Pharmaceuticals has prepared a draft National Pharmaceuticals Pricing Policy, 2011.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Non-paymnt of salaries to airlines staff

1706. SHRI RAJEEV CHANDRASEKHAR Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the former Director General of Civil Aviation (DGCA) had submitted report in July linking safety of a private airline company to the non payment of salaries of the staff operating this airline;
 - (b) if so, the details thereof; and
- (c) the steps taken by Government to ensure safety of passengers travelling in this private airline?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) No, Sir.

(c) The steps taken by the Government to ensure safety of passenger as well as aircraft operations are given in Statement (See below).

Statement

Measures taken to ensure safety of aircraft operations

Implementation of Recommendations Emanating from Investigation of Aircraft Accidents and Hazardous Incidents:

Safety recommendations emanating from investigation of various aircraft accidents and incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents/